

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.713
TO BE ANSWERED ON 07.02.2017

Funds for Combating ClimateChange

713. SHRIMATI VANAROJA R.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is true that India has stressed more on trying to operationalise the \$ 100 billion corpus committed by developed countries to aid policy, projects and technology transfer as a buffer against the impact of climate change during the climate talks in Morocco recently;
- (b) if so, the details thereof;
- (c) whether only a fraction of it has been pledged so far; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) & (b) At the 22nd Conference of Parties (COP) to the United Nations Framework Convention on Climate Change (UNFCCC), held in Marrakesh, Morocco from 7th-18th November 2016, India stressed that access to adequate and predictable climate finance, in both pre-2020 and post-2020 period, remains an overriding concern for developing countries. Under the Paris Agreement, the developed countries have committed to mobilise US \$100 billion per year and agreed to enhance it beyond US \$100 billion per year by 2025. India also highlighted the importance of pre-2020 actions by developed countries and need for effective finance, technology transfer and capacity building support to developing countries.

(c) & (d) Green Climate Fund (GCF) has been set up under the UNFCCC as an operating entity of financial mechanism of the Convention. As of December 2016, US \$ 10.3 billion equivalent has been pledged to the GCF.
